

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-II

Item No. 213
(IB)-470(ND)/2017
I.A/2723/2020, I.A/3142/2020, I.A/3202/2020

IN THE MATTER OF:

Sh. Amit Kumar Malik

... Applicant/Petitioner

Vs.

M/s. Kindle Developers Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 21.08.2020

CORAM:

**SHRI. CH. MOHD. SHARIEF TARIQ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:


For the Applicant : None.
For the Respondent : Mr. Nakul Mehta, Mr. Gourav Jain, Advs.
For Noida Authority : Mr. Rachit Mittal, Adv.
For the CoC : Mr. Santosh Kumar, Adv.
**For the R.P : Mr. Kanish Khetan, Mr. Prateek Kushwaha,
Mr. Sivaraman**
For the Home Buyers : Mr. Rakesh Kumar, Mr. Aditya Nair, Advs.

ORDER

Renotify this case on 24.08.2020



**(L. N. GUPTA)
MEMBER (T)**



**(CH. MOHD.SHARIEF TARIQ)
MEMBER (J)**